

HIGH COURT OF ANDHRA PRADESH

NOTIFICATION FOR FILLING UP OF 2 (TWO) POSTS OF DISTRICT JUDGE BY TRANSFER THROUGH A LIMITED DEPARTMENTAL COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT BY TRANSFER).

THIS NOTIFICATION IS ISSUED FOR 2 VACANCIES IN THE CADRE OF DISTRICT JUDGE (ENTRY LEVEL) TO BE FILLED BY TRANSFER THROUGH A LIMITED DEPARTMENTAL COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT BY TRANSFER) OF SENIOR CIVIL JUDGES HAVING NOT LESS THAN 5 YEARS OF QUALIFYING SERVICE, FOR UNDIVIDED STATE OF ANDHRA PRADESH. HOWEVER, THIS NOTIFICATION WILL BE DEEMED AS NOTIFICATION ISSUED IN RESPECT OF RECRUITMENT OF DISTRICT JUDGE BY TRANSFER FOR BOTH THE STATES OF ANDHRA PRADESH AND TELANGANA w.e.f 02-06-2014, SUBJECT TO PROVISIONS OF A.P. REORGANISATION ACT, 2014 IF APPLICABLE.

THIS NOTIFICATION IS ISSUED IN TERMS OF THE SCHEDULE FIXED BY THE HON'BLE SUPREME COURT IN CIVIL APPEAL NO. 1867 OF 2006 DATED 04-01-2007.

Applications are invited for appointment to 2 (two) posts of District Judge by transfer through a Limited Departmental Competitive Examination (Accelerated Recruitment by Transfer) from among the category of Senior Civil Judges who have put in not less than 5 years of qualifying service in the A.P. State Judicial Service.

The applicants for the above said posts shall be from among the category of Senior Civil Judges who have put in not less than 5 years of qualifying service as on 01-04-2014.

Mode of examination etc.

Selection to the above posts shall be by written examination comprising of (a) Objective questions with multiple choice and (b) Subjective/Narrative, which is for 80 marks, followed by an interview (viva voce).

Contd...2.

THE MODE OF WRITTEN EXAMINATION IS AS FOLLOWS :

Written examination :

- Paper-I - Objective questions with multiple choice for 20 marks (40 questions at the rate of half mark per question).
- Paper-II - Subjective/ narrative for 60 marks (6 questions, 10 marks per question) **(Total duration for two papers - three hours).**

Total marks for the written examination (Paper-1 + Paper-II): 80 marks

VIVA VOCE (INTERVIEW)

The viva voce is for 20 marks.

The written examination is meant to test the academic knowledge of the candidate and the viva voce is to test the candidate's communication skills; tact; ability to defuse the situation to control the examination of witnesses and also lengthy irrelevant arguments and the like; and general knowledge.

MINIMUM QUALIFYING MARKS TO BE SECURED:

Candidate shall secure a minimum qualifying marks of 40% in the written examination. There are no minimum marks in the viva voce

SYLLABUS FOR THE WRITTEN EXAMINATION:

1. Procedural Laws – Civil and Criminal Laws and Law of Evidence.
2. Law concerning tenancy including Land Reforms, Ceiling, Land Acquisition Laws etc.
3. All State Laws.
4. Constitutional Law and Administrative Law.
5. Substantive Laws, such as Transfer of Property, Indian Penal Code, Contract Act, Motor Vehicles Act, Specific Relief Act etc.
6. Laws of Inheritance, Succession, Marriage and Divorce.
7. Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.


SCALE OF PAY :

The Scale of Pay for the post of District Judge (Entry Level) is
Rs. 51550-1230-58930-1380-63070.

LAST DATE FOR RECEIPT OF APPLICATIONS:

The applications along with their bio-data shall be sent to the
REGISTRAR(RECRUITMENT), HIGH COURT OF ANDHRA PRADESH,
HDYERABAD - 500 0066, through proper channel, and they should
reach the High Court of A.P, not later than 05.00 pm on 30-04-2014.
Applications received after the last date will summarily be rejected.

HYDERABAD,
DATED: 10-4-2014.


REGISTRAR GENERAL
FAC REGISTRAR (RECRUITMENT)
HIGH COURT OF A.P.,
HYDERABAD

PROFORMA

APPLICATION FOR APPOINTMENT AS DISTRICT JUDGE BY TRANSFER THROUGH A LIMITED DEPARTMENTAL COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT BY TRANSFER) FROM AMONG THE CATEGORY OF SENIOR CIVIL JUDGES WHO HAVE PUT IN NOT LESS THAN FIVE YEARS OF QUALIFYING SERVICE:

BIO-DATA

1.	Full name (in capitals)	
2.	Father's name	
	Husband's name (if applicable)	
3.	Native District & State	
4.	Date of Birth (in words)	
5.	Age as on 01-04-2014	
6.	Educational Qualifications	
7.	Date of first appointment	
8.	Date of promotion as Senior Civil Judge	
9.	Service as Senior Civil Judge as on 01-04-2014.	
10.	Address for communication	

SIGNATURE OF THE APPLICANT.